

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6475
ANSWERED ON:06.05.2015
POLICY FOR ATOMIC POWER GENERATION
Ajmal Shri Sirajuddin

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) the latest policy of the Government for atomic power generation in the country;
- (b) whether any foreign owned/aided project for atomic power generation is underway in the country; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH)

(a) Department of Atomic Energy is mandated for harnessing the potential of atomic energy for generation of electricity. Nuclear power generation in the country is carried out as per the provisions of the Atomic Energy Act, 1962 as amended from time to time. As per the Atomic Energy Act, the generation of electricity can be carried out by the Central Government or by any authority or corporation established by it or a Government Company via operating the atomic power stations in the manner determined by it in consultation with the Boards or Corporations concerned, with whom it shall enter into agreement regarding the supply of electricity so produced.

(b)&(c) There are no foreign owned nuclear power projects in the country. In respect of externally aided projects, Kudankulam project (KKNPP 1&2 - 2X1000 MW) at Kudankulam in Tamil Nadu is set up in technical cooperation with Russian Federation. Kudankulam 3&4 project (KKNPP 3&4 - 2X1000 MW) at Kudankulam to be set up with the technical co- operation of the Russian Federation, has also been accorded sanction by the Government.